GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4597 ANSWERED ON:11.08.2014 DEATH PENALTY P. Shri Nagarajan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has recommended death penalty in the cases of deaths due to dowry and rape of minor girls;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

- (a): No, Madam,
- (b) and (c): Do not arise.